GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA
UNSTARRED QUESTION NO. 637
TO BE ANSWERED ON FRIDAY, THE 14th DECEMBER, 2018

MONITORING THE COMPLETION OF INFRASTRUCTURE PROJECTS

637. SHRI BHUBANESWAR KALITA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that there are several Central infrastructure projects without definite timelines;
(b) if so, the details thereof, sector-wise separately;
(c) the monitoring mechanism put in place by Government to ensure that such projects are completed within a reasonable time; and
(d) whether Government would review its decision not to approve any infrastructure projects which are without definite time-frames?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS [SHRI VIJAY GOEL]

(a) & (b)   The Ministry of Statistics and Programme Implementation monitors on-going Central Sector Infrastructure Projects costing Rs. 150 crore and above on time and cost overruns through On-line Computerized Monitoring System (OCMS), on the basis of information provided by the project implementing agencies. As on 01.10.2018, a total of 1420 projects were on the monitor of this Ministry. Of these, either original or the anticipated date of completion was not reported for 651 projects on OCMS.

The details of such projects are available in the flash report at http://www.cspm.gov.in/english/publication.html.

(c)   The major steps undertaken for completion of Central Sector Infrastructure Projects without time and cost overruns include; Periodic review of projects under PRAGATI through video conferencing; rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries for fixation of responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees

(CSPCCs) in the States under the Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.

(d)   As per instructions issued by Cabinet Secretariat to all Ministries / Departments, while seeking approval of the Cabinet/ concerned Cabinet Committee in all cases concerning infrastructure, are required to include in the proposal bringing out the major milestone and the corresponding target dates for achieving them.

Further, Cabinet Secretariat has also informed that in case projects/ schemes are not completed within the originally approved date, proposals seeking their extension would invariably be submitted by the Ministries/ Departments for consideration of the Cabinet, within the initially approved date of completion.

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